

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
DEPARTMENT OF CONSUMER AFFAIRS

RAJYA SABHA
UNSTARRED QUESTION No. 2931
TO BE ANSWERED ON 19.08.2025

OIML CERTIFICATION AND GLOBAL RECOGNITION OF INDIA

2931. SHRI MAYANKKUMAR NAYAK
(OIH)

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether India is a member of the International Organization of Legal Metrology (OIML);
- (b) whether Legal Metrology India is authorised to issue OIML approval certificates for weighing and measuring devices;
- (c) the manner in which this development will benefit Indian manufacturers in terms of global market access and competitiveness; and
- (d) whether foreign manufacturers are eligible to obtain model approval from India under the OIML certification framework?

ANSWER

THE MINISTER OF STATE, CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
(SHRI B. L. VERMA)

(a) : India is a Member State of the International Organization of Legal Metrology (OIML) since 1956. The OIML is an intergovernmental treaty organization that develops model regulations, standards and related documents for use by legal metrology authorities and industry.

(b) : In 2023, Legal Metrology India was authorised by the OIML as an Issuing Authority under the OIML Certification System (OIML-CS) to issue OIML approval certificates for certain categories of weighing and measuring instruments. This has made India the 13th country globally with such authorisation.

(c) : This development provides significant benefits to Indian manufacturers, *inter alia* global acceptance, cost & time efficiency, enhanced competitiveness and promotion of exports.

(d) : Under the OIML-CS framework, foreign manufacturers are also eligible to obtain model approval from India for the specified categories of instruments for which India is an Issuing Authority. The approvals granted are recognised internationally.
